

**CENTRAL ADMINISTRATIVE TRIBUNAL  
JAMMU BENCH, JAMMU**

Hearing through video conferencing

**O.A. No. 61/86/2021**

This the 22nd day of January, 2021

**HON'BLE MR. RAKESH SAGAR JAIN, MEMBER (J)  
HON'BLE MR. ANAND MATHUR, MEMBER (A)**

Puran Chand; age: 61 years, S/o Late SH. Menga Ram, R/o House No. 24, Ward No. 4, Village Arnia Tehsil Arnia District Jammu-181131.

.....Applicant

(Advocate: Mr. Anchit Sharma)

**Versus**

1. Union Territory of Jammu and Kashmir through Commissioner/Secretary Department of Animal Husbandry, Civil Secretariat, Jammu/Srinagar-180001.
2. Director, Department of Animal Husbandry, UT of J&K, Talab Tillo, Jammu-180002.
3. Joint Director (Farms) Department of Animal Husbandry, UT of J&K Central Cattle Breeding and Research Farm, Beli Charna, Jammu Cantonment Jammu-180003.
4. Accountant General (A&E) UT of J&K Jammu Canal Road Jammu-180001.

.....Respondents

(Advocate: Mr. Amit Gupta, Id. Additional Advocate General)



**O R D E R**  
**[O R A L]**

**(Delivered by Hon'ble Mr. Rakesh Sagar Jain, Member-J)**



Learned counsel for the applicant is aggrieved of inaction of the respondents of not holding DPC well within the time despite his various requests and representations. The applicant retired as Incharge Farm Supervisor on 31.01.2020, however, his pensionary benefits have been calculated and granted in the pay grade 800-20-1000-EB-25-1500. It has been submitted that the applicant is entitled to all the retiral benefits against the post of Farm Supervisor as per SRO-896, 897 of 2019 and pay grade of 44900-142400. In this regard, the applicant furnished various representations, however, no decision has been taken on the representations till date.

2. Learned counsel for the applicant submits that the applicant would be satisfied, in case, a direction is issued to the respondents to consider the case of the applicant for revising/refixing all the pensionary benefits in favour of the applicant against the post of 'Farm Supervisor' in terms of SRO-896 of 2019 in level-7 (44900-142400) of pay grade

3. We have heard Mr. Anchit Sharma, learned counsel for the applicant and Mr. Amit Gupta, 1d. Additional Advocate General for the respondents.



4. Looking to the facts of the case, the OA is disposed of with direction to the respondents to consider revising/refixing all the pensionary benefits in favour of the applicant against the post of 'Farm Supervisor' in terms of SRO-896 of 2019 in level 7 pay grade 44900-142400 strictly in accordance with rules and regulations. This exercise be completed within a period of two months from the date of receipt of certified copy of this order by way of reasoned and speaking order.

5. It is made clear that we have not entered into the merits of the case.

6. There shall be no order as to costs.

**(ANAND MATHUR)**  
**MEMBER (A)**

*Arun*

**(RAKESH SAGAR JAIN)**  
**MEMBER (J)**